



**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI 110 054**

Bulletin Part-II

(General Information relating to legislative and other matters)
22nd May 2020 / 1 Jyeshtha, 1942 (Saka)

No.20

Subject: Election of three representatives as Members of the Delhi Development Authority

Hon'ble Members are hereby informed that as per Section 3(3)(f) of the Delhi Development Act, 1957, three members of the Legislative Assembly of the National Capital Territory of Delhi are required to be elected as member of the Delhi Development Authority by means of single transferable vote from amongst the MLAs of Delhi Assembly of which two shall be from the Ruling Party and One from the Opposition Party.

Accordingly, Hon'ble Speaker is pleased to announce the following schedule for the said election:

Last date for filing nomination	Last date for withdrawal of nomination	Date, time & Place of Election, if necessary
27.05.2020 upto 5.00PM	28.05.2020 upto 5.00PM	29.05.2020 3.00PM to 5.00PM MLA Lounge-I, Assembly Complex, Old Secretariat, Delhi 110054

Nomination for this purpose shall be received only in the Notice Branch during office hours.

**C. Velmurugan
Secretary**

Encl: **Nomination form**



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Election to the Delhi Development Authority

Nomination Form

**I propose the name of Shri / Smt./ Ms. _____ MLA
to be a member of the Delhi Development Authority.**

Signature of Proposing MLA: _____

Name of the Proposing MLA: _____

Constituency Name and No.: _____

**Delhi:
Date:**

I accept the above nomination.

Signature of the proposed MLA: _____

Name of the proposed MLA: _____

Constituency Name and No.: _____

**Delhi:
Date:**